

Central Administrative Tribunal, Principal Bench

Original Application No.2772 of 1999

New Delhi, this the 15th day of January, 2001

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Dr.A.Vedavalli, Member (J)

Shri Kodumonchira Nanoo Nadarajan  
MES No.220319  
Son of late Shri N.Nanoo  
C/o Headquarters  
Chief Engineer(Airforce)  
Shillong Zone, Nonglyer Post Office  
Shillong-793009

- Applicant

(By Advocate - None)

Versus

1. Union of India  
Represented by the Secretary  
Ministry of Defence, South Block  
New Delhi
2. Engineer-in-Chief, Army Headquarters  
Kashmir House, DHQ PO, New Delhi-11
3. Chief Engineer, Headquarters Eastern  
Command, Engineers Branch, Fort William  
Calcutta-700 021

- Respondents

(By Advocate - Shri D.K.Srivastava, proxy for Shri  
V.S.R.Krishna)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

None appears for applicant even on the second call. We note that applicant was absent on the last date also. The O.A. is, therefore, dismissed for default and non-prosecution.

*A.Vedavalli*  
(Dr. A. Vedavalli)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman(A)

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